

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 53/2017
IN
CA (CAA) NO. 15/Pb/2017
RT CA (CAA) No. 119/Chd/Hry/2017**

In the matter of scheme of amalgamation of:

M/s. Surya Global Steel Tubes Ltd. ... Applicant/Transferor Co.
No.1

With

M/s.Surya Roshni Limited. ...Applicant/Transferee Co. No.2.

Present: - Mr. Atul V. Sood, Advocate with Mr. Vikas Garg, Advocate
for the Applicant-companies.

The learned counsel for the applicant-companies has filed
CA No. 53/2017 with prayer for dispensing the meetings of the
shareholders and secured creditors of transferor and transferee-
company and also the list of shareholders, secured creditors along with
affidavits and other documents. The same be taken on record.

On request, the matter is adjourned to 19.05.2017

— Sd —
— (Justice R.P. Nagrath)
Member (Judicial)

— Sd —
— (Deepa Krishan)
Member (Technical)

May 11, 2017
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